whereby this will not happen appointments, etc.?

Shri Jawaharlal Nehru: Normally this kind of thing does not happen. But speaking from memory, in the case of those enquiries there were such contradictory reports, each subsequent report deciding in a manner against the decision of the previous one. The last report was that of the Union Public Service Commission. It went up before them because it was a question of the services of some people and I think, as far as I remember, that report was rather in favour of Shri H. M. Patel and they refused to take strong action against him.

Shri Harish Chandra Mathur: May I know if the hon. Prime Minister remembers that the Home Minister disagreed with the report of the Union Public Service Commission and charged Shri H. M. Patel with gross abuse of power. If it is so may I know if the Government have revised their view in this matter? Do they realise how demoralising effect it has-I mean such appointments—on the public morale?

Shri Jawaharlal Nehru: I do not remember, but if the hon. Member says so-that the then Home Minister expressed his opinion-it must be true. That is why presumably the Government of India took some action in this matter. But, as I said, this has been done not, to my knowledge, with any reference to the Government of India. I knew nothing about it. I would point out, although it may not be desirable or undesirable, that a three months' enquiry which has been entrusted to him. He has to submit his report in three months' time.

श्री भक्त दर्शन : श्रीमन, में यह जानना चा ता हं कि श्री एच० एम० पटेल की ग्रस्थाई नियुक्ति जो केवल तीन महीनों के लिये हुई है तो क्या प्रधान मंत्री जी इस तरह का श्राश्वासन दें को तैयार हैं कि स्थाई नियक्ति के समय उनके पहले के मामले को ध्यान में रखते हुए उन के नाम पर बिलकुल विचार नहीं किया जायेगा ?

र्थाः जवाहरलाल नेउरू : तीन महीते के लिय में े कहा कि नियुक्ति हुई है । उनको श्राफिनर श्रौन स्पेशल ड्रोडी नियुवत किया गया है अंदि उनसे कहा गया है व तीन महीने के ग्रन्दर ग्रपनी रिपोर्ट दे दें । ग्रव तीन महीने के चार महीले हो जायें में कुछ नहीं कह सकता ।

श्री भक्त दर्शन : मेरे प्रश्न का मतलब यह था कि जब स्थाई कंट्रोल बोर्ड की नियवित होगीतव क्या इस बात का ध्यान ज्वला जायेगा कि ऐसे व्यक्तियों को नियक्त न किया उपये ?

भी जवाहरलाल नेहरू हम ने उस बोर्डको बनायानही है मैं स्राप से क्या कही। लेकिन जो कुछ आप यहां पालियाभेट में कहते हैं वह उनके कानों तक जरूर पहुंच जायेगा।

Several Hon. Members rose-

Mr. Speaker: I do not think there is any more to be asked about it.

Shri Harish Chandra Mathur: It is a very important matter which affects public morale.

Mr. Speaker: It cannot be discussed here.

Shri Harish Chandra Mathur: We are not discussing it. (Interruption).

Mr. Speaker: I have allowed about ten questions. Hon. Members should realise that if they want to continue this, that will take up the time of the

Shri Harish Chandra Mathur: We want a discussion separately.

Mr. Speaker: Order, order.

WRITTEN ANSWERS TO QUESTIONS

Insurance Companies in Goa

*1553. Shri Ram Ratan Gupta: Will the Prime Minister be pleased to state:

- (a) whether Government have decided to take over the liabilities of the Insurance Companies in Goa; and
 - (b) if so, the reasons for the same?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Government have decided that policies issued by Portuguese Insurance Companies will be serviced in future by the Life Insurance Corporation of India. This decision was taken in order to avoid hardship to the citizens of the Union Territory in view of the stoppage of the services offered by the Portuguese Companies.

Indian Traders in Tibet

*1554. Shri Hem Raj: Will the Prime Minister be pleased to state:

- (a) whether Government propose to assess the amount of assets which have been left by the Indian traders in Tibet due to the lapse of the Indo-Tibetan Trade Agreement on 2nd June 1962;
- (b) the number of the traders who have been so affected, State-wise;
- (c) the steps which Government propose to take for the realisation of these assets of the Indian traders; and
- (d) the steps Government propose to take either to compensate or rehabilitate those traders who have been ruined due to it?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir; Government are taking steps to obtain accurate details about assets left behind in Tibet by Indian traders.

(b) The number of traders affected by the termination of trading facilities is as follows:—

Jammu & Kashmir — about 500 Punjab — about 750 Himachal Pradesh — about 2000 West Bengal — about 150

These figures include customary and petty traders. These traders are not all wholly dependent on trade with Tibet.

(c) Government have repeatedly urged the legitimate interests of our traders with the Government of

People's Republic of China. These efforts have not met with much success. However Government will continue to urge the Chinese authorities to permit our traders to dispose of their trade goods in Tibet and repatriate their assets to India.

(d) There is no proposal to compensate these traders but the State Governments concerned are taking necessary steps to rehabilitate traders deprived of their traditional occupation. Several development schemes are envisaged to provide gainful employment to these persons.

Building for Defence Headquarters

*1555. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that town planners in the Capital are dismayed by Government's decision to go ahead with the construction of a Defence Headquarters building near South Block and have sought intervention of Prime Minister in this regard; and
- (b) if so, the reaction of Government thereto?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):
(a) and (b). The Institute of Town Planners, India have made a representation to the Prime Minister against the construction of the proposed building. The points raised by the Institute are under examination.

Negotiations with South Africa on People of Indian Origin

*1556. Shri Maheswar Naik: Shri P. C. Borooah:

Will the **Prime Minister** be pleased to state:

(a) whether India has started correspondence with South Africa expressing readiness to negotiate on the question of the treatment of the people of Indian and Pakistani origin in the latter country; and